

Noorulla Vs Sabiha Banu & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 29, 2025

Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench

Advocate: Bubberjung Trisuli Venkatesh

Final Decision: Disposed Of

Judgement

H.P. Sandesh, J

1. The learned counsel for the petitioner has filed a memo seeking permission of this Court to convert this criminal revision petition into RPFC.

2. Hence, the learned counsel for the petitioner is permitted to convert this criminal revision petition into RPFC. For statistical purpose, this criminal

revision petition stands disposed of.